

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose | Section  | Name of the Parties<br>M/s. / Mr.   |
|-------------------------|----------|---------|----------|---|
| CP 09/15                | TP 71/16 | Hearing | 397/ 398 | Pramerica ASPF-II Cyprus Holdings Ltd.<br>Vs. Metro Corpn. Infrastruc-ture Ltd. & 2<br>Ors. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER   | REPRESENTATION TO WHOM | SIGNATURE          |
|---------|---------------------------------------|------------------------|--------------------|
| 16      | <i>Trisha Chandran</i><br>9611909525. | <i>Petitioners</i>     | <i>[Signature]</i> |

Counsel for petitioner is present. Publication is filed. R-4 to R-6 are called, absent. They are set ex-parte. No representation for R-1 to R-3 and R-7. Copunsels for R-1 to R-3 and R-7 are not present. Objections have not been filed for R-1 to R3 and R-7.

As a last chance, list it on 01.11.2017.

  
MEMBER (J)